

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3999
ANSWERED ON:16.12.2002
HAJ PILGRIMAGE SCAM
RAMDAS ATHAWALE

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the High Court has issued any notice to his Ministry in connection with Haj Pilgrimage scam involving more than hundred crore rupees;
- (b) if so, the details thereof;
- (c) whether his Ministry has tendered any reply to the court in response to the said notice;
- (d) if so, the details thereof;
- (e) whether the Government propose to get this scam probed through any Committee; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK)

(a), (b), (c), (d), (e) and (f) : A Civil Writ Petition has been filed by Kul Hind Tanzeem, Khuddamul Hujjaj against Government of India seeking an inquiry in the management of Central Haj Committee affairs for the period of the present Chairman, appointment of an Administrator; and conducting of negotiations for fixation of airfare under the Chairmanship of a sitting Judge of High Court. A coordinated response on behalf of the Ministry of External Affairs and Ministry of Civil Aviation has been filed in the Court. The matter is subjudice.